

5,6
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 183 of 2017 with C.P. No. 68/241-246/NCLT/AHM/2017

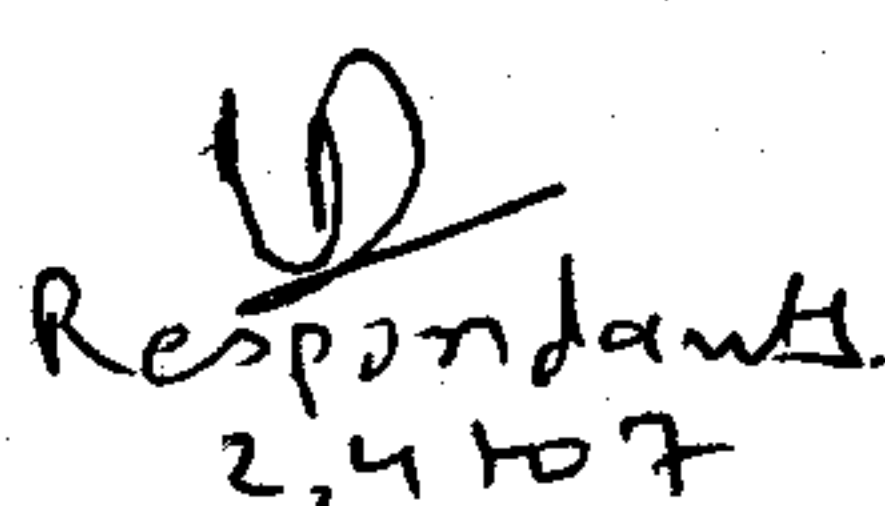
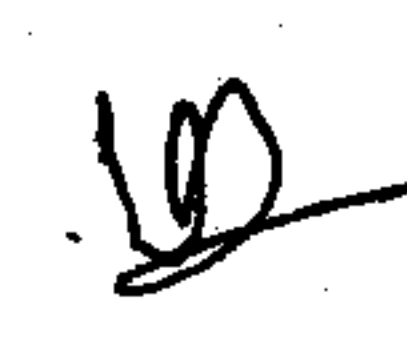
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: Shailesh P Gonawala & Ors.
V/s.
Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-246 r/w 213, 447, 448 of the
Companies Act, 2013

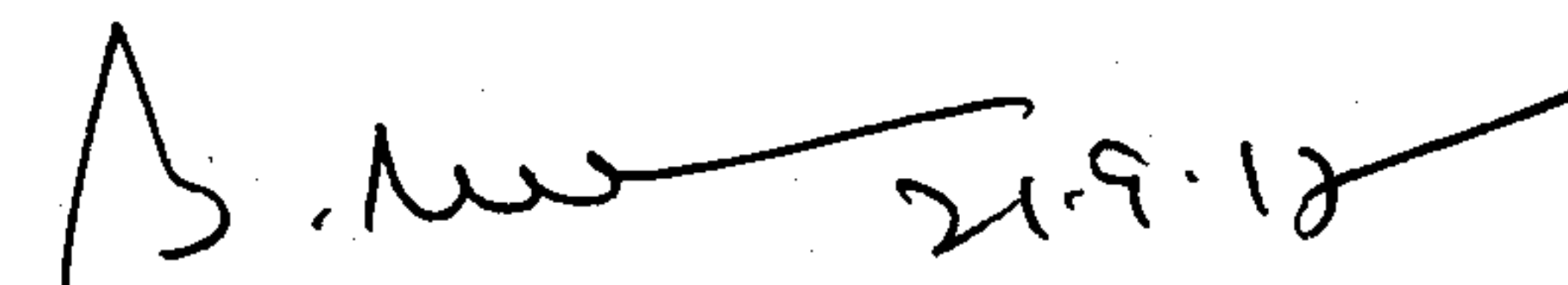
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	 Respondents 2, 4 to 7	
2.				

ORDER

None present for Original Petitioner. Learned PCS Mr. Dhiren Dave present for Respondents no. 2 and 4. None present for Original Respondent no. 3.

Written arguments filed by both sides.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of September, 2017.